

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. APPEAL/19(MB)2024

IN THE MATTER OF

KINITA REAL ESTATE PRIVATE LIMITED

VS

Registrar of Companies

Sec 252 (1) of the Companies Act, 2013

Order Delivered on 17.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Appellant: Counsel for the Appellant

For the Respondent:

ORDER

Adjourned to **24.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)